



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,5th January 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:30 AM]

BEFORE:

REGISTRAR(JUDICIAL)-MR. RAFIQUE AHMED TAPADAR

COURT NO: 101

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Crl.Pet./195/2019	HAJRAT ALI AND 6 ORS. Versus NASIRUDDIN	MR. N ALAM MR. S U AHMED MR K JAIN	
2	Crl.Pet./217/2019	SOURAV MEDHI AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA	PP, ASSAM
3	Crl.Pet./831/2019 WITH LCR (SCAN COPY) 1 FILE	SHANTANU DUTTA CHOUDHURY Versus SMTI PROTIVA DUTTA CHOUDHURY	MR. S C BISWAS MR. R M CHOUDHURY MR. F A HASSAN MS. S F MAITAI MS D CHOWDHURY	
4	Crl.Pet./1490/2019	AJIT DEKA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K JAIN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 05/01/2021

1)	MR. J A AHMED	04-12-2020	To	05-01-2021
2)	MR. A DUTTA	08-01-2021	To	12-01-2021
3)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021



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[AT 11:30 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. KAUSHIK KUMAR SHARMA

COURT NO: 111

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Crl.Pet./473/2017	AKABAR ALI @ AKABBAR ALI and 2 ORS. Versus MUSST. KHUDEJA KHATUN	MR.F K R AHMED MRJ UDDIN	
2	Crl.Pet./975/2018	NIKUMONI AHMED Versus THE STATE OF ASSAM AND 2 ORS.	MR. R SARMA MS. S D SAIKIA MS B DEVI	PP, ASSAM
3	Crl.Pet./250/2020	MANISH NEWATIA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. Y S MANNAN MR. R K BHATRA MS. M BHATTACHARYYA MS R GANGAWAT	PP, ASSAM
4	Crl.Pet./251/2020	MANISH NEWATIA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. Y S MANNAN MR. Y S MANNAN MR. R K BHATRA MS. M BHATTACHARYYA	PP, ASSAM
5	Crl.Pet./285/2020	JOBEDA BEGUM @ JASMINA BEGUM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MS F AHMED MR. S A AHMED MS M GOGOI	PP, ASSAM

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1)	MR. J A AHMED	04-12-2020	To	05-01-2021
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[AT 11:30 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	RSA/111/2016	SRI NURUTTAM SUKLADYIA Versus SRI SAHAB UDDIN BARBHUIYA @ SAHAB UDDIN @ SAHAB UDDIN BARBHUIYA	MS.S B CHOUDHURY MR.S K DAS MS.A BORA	
2	RSA/120/2016	MD AZIZUR RAHMAN BARBHUIYA Versus ON THE DEATH OF ABDUL NUR BARBHUIYA, HIS LEGAL HEIRS and 43 ORS	MR. S ROY MR. M H LASKAR MR M A BARBHUIYA	MR. S K GHOSH (R1.1-1.12) MS F AHMED (R1.1-1.12)
3	RSA/334/2018	EMADUR RAJA CHOUDHURY AND 4 ORS Versus ABDUL MOZID KHAN AND 4 ORS	MR A S NAJMUDDIN MS. R CHOUDHURY MR. M A LASKAR	MR. I H LASKAR (R1,R2) MR. P K DEKA (R1,R2) MD. S ALOM (R1,R2)
4	I.A.(Civil)/2017/2019 in RSA/383/2017	MINUWARA BEGUM Versus ON THE DEATH OF AKMAL KHAN, HIS LEGAL HEIRS AND ANR.	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	
	WITH RSA/383/2017	MINUWARA BEGUM Versus AKMAL KHAN and 8 ORS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.M HUSSAIN MR.S R BARBHUIYA	

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1)	MR. J A AHMED	04-12-2020	To	05-01-2021
2)	MR. A DUTTA	08-01-2021	To	12-01-2021
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[AT 11:30 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/3752/2016 FIXED	SMTI. MILU BALA RAY Versus THE STATE OF ASSAM AND 3 ORS	MR.A ROSHID MS.M R DEVI	GA, ASSAM
2	WP(C)/3833/2017 FIXED	DR. AMRITAKSHA BHATTACHARYA Versus THE STATE OF ASSAM and 6 ORS.	MR.P K GOSWAMI MS.R DEKA MR.S S GOSWAMI	SC, APSC SC, HEALTH
3	RSA/31/2019	SMTI RANU KALITA AND ANR Versus SRI CHAITANYA GHOSH AND 2 ORS	MR G N SAHEWALLA MD ASLAM MS. B SARMA MR. P DEKA MR. M SAHEWALLA	MR. R S MISHRA
4	CrI.Pet./1418/2019	GHAN SHYAM DAS Versus THE STATE OF ASSAM AND ANR.	MR. T DEURI	PP, ASSAM

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1)	MR. J A AHMED	04-12-2020	To	05-01-2021
2)	MR. A DUTTA	08-01-2021	To	12-01-2021
3)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021